

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated-Guwahati, the 07th August, 2015

No.HC.VII-348 (Pt.-I)/2012/~~3786~~/A ### In partial modification of the Notification No. HC.VII-348 (Pt.-I)/2012/~~2837~~/A, dated 22nd June, 2015, Hon'ble the High Court has been pleased to direct the Judicial Officers from the Districts of **Bongaigaon, Goalpara, Kokrajhar, Barpeta, Dhubri & Chirang** to attend the training programme on "**Change Management and the Ubuntu OS**" on **26th – 27th September, 2015 instead of 12th – 13th September, 2015 at Bongaigaon.**

Other modalities of the Training Programme will remain as before.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-348(Pt.-I)/2012/~~3787 - 3802~~/A dated 07.08.2015

Copy forwarded for information and necessary action to:

1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-348(Pt.-I)/2012/2837/A, dated 22nd June, 2015)
4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Bongaigaon / Goalpara / Kokrajhar / Barpeta / Dhubri / Chirang. **He / she is requested to ensure circulation of the Notification to the trainees as well as the Master Trainers of his / her respective District.**
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority, Kamrup, Guwahati.
8. The Joint Registrar, Judl. / PM & P / Admn.-I., Gauhati High Court, Guwahati
9. Shri Jitu Moni Barman, Chief Judicial Magistrate, Kokrajhar
10. Shri Yusuf Azaz, Civil Judge & Asstt. Sessions Judge, Dhubri
11. Shri Satyajit Karmakar, Munsiff-Cum-Judicial Magistrate, 1st Class, Bijni
12. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINAbove IS NOT NECESSARILY IN ORDER OF SENIORITY.)

27.08.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM